



NOTIFICATION No. 119 / 2019

I

The following three Civil Judges of Tamil Nadu State Judicial Service, mentioned in Column (1) below, **who are under compulsory wait** and who have been deputed to Puducherry Judicial Service, vide Government Order No. 614, Home (Courts-I), Department, Government of Tamil Nadu, dated 18.06.2019, and appointed as such on deputation basis, vide G.O.Ms.Nos. 10, 11 & 12/2019-LD, Law Department, Government of Puducherry, dated 04.06.2019, are posted to function in their respective posts, noted against their names in Column (2) below.

S. No	Name and Designation (1) <i>Thiru / Tmt.</i>	Transferred and posted as (2)
1	S.Mumtaj, formerly Judicial Magistrate I, Villupuram.	I Additional District Munsif, Pondicherry, vice., G.Sivakumar transferred.
2	N.Preethi, formerly Judicial Magistrate, Madhuranthagam.	Judicial Magistrate I, Pondicherry, in the existing vacancy.
3	P.K.Sivakumar, formerly Judicial Magistrate, Fast Track Court at Magisterial Level, Attur.	Judicial Magistrate III, Pondicherry, in the existing vacancy.

II

The following three Civil Judges of Puducherry Judicial Service, mentioned in Column (1) below, who have been deputed to Tamil Nadu State Judicial Service to function in their respective posts, noted against their names in Column (2) below, vide Government Order No. 612, Home (Courts-I), Department, Government of Tamil Nadu, dated 18.06.2019, and appointed as such on deputation basis, vide G.O.Ms.Nos. 7, 8 & 9/2019-LD, Law Department, Government of Puducherry, dated 04.06.2019, are posted to function in their respective posts, noted against their names in Column (2) below.

S. No	Name and Designation (1) <i>Thiru / Tmt.</i>	Transferred and posted as (2)
1	G.Sivakumar, I Additional District Munsif, Pondicherry.	I Additional District Munsif, Erode, in the existing vacancy.
2	K.Prabu, II Additional District Munsif, Pondicherry.	District Munsif, Arani, in the existing vacancy.
3	A.Prabu, Additional District Munsif-cum-Judicial Magistrate II, Karaikal.	Judicial Magistrate I, Coimbatore, in the existing vacancy.

**HIGH COURT, MADRAS, CHENNAI.**  
**DATED:19.06.2019.**

**Sd/- C.Kumarappan,**  
**REGISTRAR GENERAL**

